

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO.889
TO BE ANSWERED ON 06.02.2020**

Training to Athletes

889. SHRI PRASUN BANERJEE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has plans to support athletes who win medals in international events by providing better training to them and if so, the details thereof; and

(b) the steps taken/being taken by the Government to reduce political interference in sports administration?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[SHRI KIREN RIJIJU]**

(a) Sportspersons, including medal winners in international sports, events are provided training and competitive exposure as per the Annual calendar of training & competitions (ACTC) finalized in consultation with concerned National Sports Federations. Customised training within the country and abroad is being provided to medal prospects included in Target Olympic Podium (TOP) scheme.

(b) National Sports Federations (NSFs) are autonomous bodies registered under the Societies Registration Act 1860. The Government does not interfere in their day to day affairs. However, the Government has issued guidelines imposing age and tenure limits in respect of office bearers of NSFs, including those of the Indian Olympic Association (IOA). These have further been reiterated in the National Sports Development Code of India, 2011.
